

**Central Administrative Tribunal
Principal Bench**

**CP No.315/2016
in
OA No.924/2016**

New Delhi, this the 26th day of September, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. V. N. Gaur, Member (A)**

Virjender Kumar
Retired Lecturer (Mechanical Engineering)
Aged around 70 years,
S/o Late K. C. Sharma
R/o 109, Sharda Apartments,
West Enclave, Pitampura,
Delhi 110 034. Applicant.

(By Advocate : Shri Sourabh Ahuja)

Versus

1. Mr. K. K. Sharma
Chief Secretary
GNCT of Delhi
Delhi Sachivalaya, Players Building,
IP Estate,
New Delhi.
2. Ms. Puniya Salila Srivastava
Principal Secretary
Department of Training & Technical Education
Muni Maya Ram, Pitampura,
Delhi 110 088.
3. Dr. Shiv Kumar Dubey
Deputy Director (E-I)
Department of Training & Technical Education,
Muni Maya Ram, Pitampura,
Delhi 110 088. Respondents.

(By Advocate : Shri N. K. Singh for Mrs. Avnish Ahlawat)

: O R D E R (ORAL) :

Justice Permod Kohli, Chairman :

Respondents have passed order dated 13.07.2016 in compliance to the directions issued by this Tribunal vide order dated 05.04.2016 in OA No.924/2016.

2. In this view of the matter, Shri Sourabh Ahuja, learned counsel for the applicant submits that the CP is rendered infructuous. Dismissed as such.

(V. N. Gaur)
Member (A)

(Justice Permod Kohli)
Chairman

/pj/